

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 66(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President



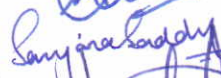
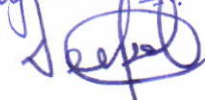
SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY: M/s. Rademadan Holdings Ltd.
Vs.
M/s. International Trade Expo Center Ltd. &ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	GAURAV M. LIBERHAN, ADVOCATE, PETITIONERS			
2.	Abhinav Hansaria	Adv.	Respondent	
3.	SANJANA SADDY	ADV.	RESPONDENT	
4.	DEEPAK K. VIJAY	Adv.	Respondent No. 1	

Order

On account of hearing of part heard matter, the hearing of this case is deferred
to 28th October 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

26.9.2016
(A.K. Arora)